

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/97/2017  
PETITION NUMBER : CP/18/2017  
NAME OF THE PETITIONER(S) : U. MAYILVARTHINI  
NAME OF THE RESPONDENT(S) : VALLAB ENGINEERS PVT LTD + 5  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

NAVEEN KUMAR MURTHI  
G.V. MOHAN KUMAR

Counsel for Petitioner

*(Signature)*

PRASAD G

R2 R3 R4

*(Signature)*

**ORDER**

Counsel for petitioner present and prayed for time to file rejoinder. Counsel for R2 to R4 present. Time is enlarged at request finally with a direction to the counsel for petitioner to file rejoinder and provide a copy of the same to the other side prior to the next date of hearing. Put up on 08.02.2018.

<sup>sc</sup>  
(S VIJAYARAGHAVAN)  
Member(Technical)

<sup>sc</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)